IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-380(PB)/2017

In the matter of:

Uniword Telecom Limited

....PETITIONER

Vs.

Autopal Industries Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 19.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

[H:

For the Respondent/Corporate Debtor: Mr. Naresh Kumar Sejwani,

Advocate

For the Intervener

:

ORDER

At the request of the parties, the matter is adjourned to 09.2.2018.

List on 09.2.2018

SdI-

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

19.1.2018